THE MINISTER OF COMMERCE (SHRI P. SHIV SHANKAR): (a) to (c) A new round of multilateral trade negotiations was launched at the *Punta del Este* Ministerial Meeting.

At the meeting the USA 'and a number of developed countries had sought to launch negotiations in the area of trade in services as a part of multilateral trade negotiations under the framework of GATT. India's stand was that GATT did not have jurisdiction in the area of services and issues in the area of services could not be negotiated within the framework of GATT. The GATT approaches would not be appropriate for the services sector on account of their varied character and socioramifications-. Further India economic perceived the danger of the possible use of the leverage of trade fa good's to secure in the area of services. Consensus was finally reached by adopting the Declaration launching a new round of multilateral trade negotiations in two partspart I relating to negotiations on trade fa II relating to trade in goods and part services. Whereas the first part adopted by the Ministers meeting as CONTRACTING PARTIES to GATT, the second part was adopted by Ministers meeting as representatives of Governments. The negotiations on services would be held on a separate track outside the framework of GATT and two different Groups have been 66t up, one for negotiations in the area of trade in goods and the other for trade in services. Both these Groups shall report to the Trade Negotiations Committee -which has also been established by the Declaration.

## Assistance to front lime African countries

## \*7. SHRI KALPNATH RAI: SHRI MAHENDRA PRASAD :

Will the Minister of EXTERNAL AFFAIRS be pleased to state what strategy, if any, was evolved at the Non-Aligned Summit Meet in Harare in September this year to help the front line

African countries and other small countries whose economy largely depended on trade with South Africa to withstand the adverse pressure on the economy following the decision by NAM to enforce economic sanctions against the Pretoria regime?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): The Eighth Conference of Heads of State or Government of Non-aligned countries held in Harare recently resolved to establish the AFRICA (Action for Resisting Invasion, Colonialism and Apartheid) Fund with the objective to strengthen the economic and financial capability of the Frontline States, to support the Liberation Movements in South Africa and Namibia, to assist the Frontline States to enforce sanctions against South Africa and to cope with any retaliatory economic action by South African regime.

The Fund is required to establish a strategic relief reserve to relieve shortages of essential commodities, to strengthen transport and communication system in the frontline States, to ensure the safety of infrastructural installations and networks, to neutralize negative trade effects, to develop trained manpower resources and to intensify mobilization of international public opinion against apartheid.

## Introduction of new visa system by U.K.

## \*8. SHRI SURAJ PRASAD: SHRI MAHENDRA PRASAD: .

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a)i whether a new visa system has been introduced by U.K. Government to control the entry of visitors from certain Asian countries including India;
- (b) if so, what are the details of the new visa system; and
- (c) what is Government's assessment about the effectiveness of this